GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2635

TO BE ANSWERED ON THE 14TH DECEMBER, 2021/ AGRAHAYANA 23, 1943 (SAKA)

CENTRALISED DATABASE

2635. SHRIMATI MALA ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering any proposal to link and centralised database links of Aadhaar, NPR, Electoral rolls and the Register of Birth and Deaths; and

(b) if so, under which law the data is linked with such database?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): Following consultations with the concerned Union Ministries/ Departments and all the State Governments/Union Territories, a draft amendment

to the Registration of Birth & Death (RBD) Act, 1969 was placed in public domain

from 18.10.2021 to 02.12.2021 for comments, which inter alia includes a provision

to use the database of births and deaths to update various databases.

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